

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 134/BB/ 2017	For admission	Sec 9 of I&B Code	K.R. Prabhu	Vikram Phadke	Scorpio Engineering Pvt. Ltd. & Another	Ms Maneesha Kongovi

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

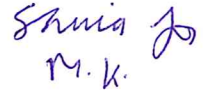
1. K.R. PRABHU
9869952835

PETITIONER
KR Prabhu



2. MANEESHA
KONGOVI
9620209706

RESP. NO. 1 /
CORP Debtor I.P



M.K.

ORDER

Heard Shri K.R.Prabhu, party in person. Ms.Maneesha Kongovi , learned counsel for the respondent is present, who request time to argue the case. Post the case on 03.07.2018.


Member(T)

Prema Murray - Steno


Member (J)